

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.03.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt case (AT) 04 of 2021 in Company Appeal (AT) No. 99 of 2021	Seth Chemical Works Pvt. Ltd. and Ors. Vs. Urmila Ray and Anr.	Soumya Dutta	
2.	Contempt case (AT) 05 of 2021 in Company Appeal (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Shantanu Ghosla & Anr.	Narender Singh Yadav	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 232 of 2020	Renu Shukla (partner) Vs. Varun Beverages Ltd.	Satish Kumar	Ajit Yadav
4.	Comp. App. (AT) (Ins) No. 616 - 617 of 2020	T.S.N. Raja, R.P. of VBC Industries Ltd. Vs. C. Srinivasa Reddy & Ors.	Gowrang	Mithun Shashank
5.	Comp. App (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	Akshay Bhardwaj
6.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik

7.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1
8.	Comp. App. (AT) No. 149 of 2020	Edalodiyil Mirshad & Ors. Vs. Ashraf Ali Pate & Anr.	Shameem Ahamed	Ekansh Gupta-R1
9.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

For Hearing

10.	Comp. App. (AT) (Ins) No. 800 of 2020 & I.A No. 289 of 2021	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal With	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3
11.	Comp. App (AT) (Ins) No. 892 of 2020	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3

Note: The Court will rise at 12:00 Noon.

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 320 of 2020 Part Heard	Manasi Indrajit Wadkar Vs. Union Bank of India & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani Sandeep Bajaj-R2
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**